COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 363 OF 2018

18th December, 2018 Dated :

Hon' ble Mr. Justice N.K. Patil, Judicial Member Present: Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Dhariwal Infrastructure Limited			Appellant(s)	
Maharashtra Electricity Reg	ulato	Versus ry Commission & Anr.	Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Divya Chaturvedi Mr. Saransh Shaw		
Counsel for the Respondent(s)	:			

ORDER

Issue notice to the respondents returnable on 21.01.2019. Dasti, in addition, is also permitted.

List the matter for admission on 21.01.2019.

(Ravindra Kumar Verma) **Technical Member** vt/pk

(Justice N.K. Patil) **Judicial Member**